



Before: Shri K.K. Trivedi,
Addl. Registrar (O.S.)/
Addl. Prothonotary and Senior Master

Date : 25th March 2019.



2. TP/1929/2018

Ms.Eventa A. Gonsalves, Advocate for Petitioner

- P.C.:
1. As per Order dated 18th February 2019, time was extended to carry out amendment.
 2. By praecipe dated 18th March 2019, Advocate for Petitioner states that aforesaid amendment could not be carried out within stipulated period, and, hence, prays for extension of time to carry out the necessary amendment.
 3. Perused praecipe. Time to carry out amendment is extended by **eight** weeks from today.

25-03-2019

ppg/kkt

Addl. Registrar (O.S.)/
Addl. Prothonotary and Senior Master